

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-519

CP No.- 104/241/242/ND/2022

IN THE MATTER OF:

Gurmeet Singh

Vs.

Technavia India Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 30.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

: Mr. Rahul Gupta and Ms. Deepti Gupta

For the Respondent

: Mr. Shivam Goel, Ms. Ramya S.Goel and
Mr.Siddhant Poddar (Advocates)

ORDER

Due to paucity of time, list the matter on **11.01.2023.**


For (Court Officer)

Md Saddam